NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 102/397-398/NCLT/AHM/2016 (New) CP No. 63/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

Name of the Company:

Ganpatbhai K. Patel

V/s.

Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. RAML SAMACRABUDDME	PLS	Petition). > chasouthedom
2. HITESH BUCH	PCS	Respondenté	Wheh

ORDER

Learned PCS Mr. Rahul Sahasrabuddhe present for the Petitioner. Learned PCS Mr. Hitesh Buch present for the Respondents.

Learned PCS for Petitioner wants to file application for amendment of main C.P.

At request, list the matter on 9/2/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of February, 2017.